

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A NO.199 of 2021 (SZ)

IN THE MATTER OF:

Sri. Shankar Narayanan Bala Krishnan,
Telangana and Ors

...Applicant(s)

Versus

State of Telangana
Rep. by its Chief Secretary,
Hyderabad and Ors

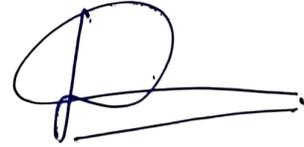
...Respondents(s)

INDEX

Sl. No.	Particulars	Page No.
1.	Status report filed by the 6 th Respondent	1-4

Place: Hyderabad

Date: 23.11.2022



Counsel for 6th Respondent

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STATUS REPORT FILED BY THE 6TH RESPONDENT

I, D.S. Lokesh Kumar, S/o. Sri. Somaraju, aged about 44 years, Commissioner, Greater Hyderabad Municipal Corporation (GHMC), R/o. Hyderabad, do hereby solemnly swear and state as follows:

1. I am working as Commissioner of Greater Hyderabad Municipal Corporation (GHMC), Hyderabad. As such, I am well acquainted with the facts of the case. Further, I am deposing this report in addition to the report filed by GHMC, dated 25.08.2022.
2. **Brief details as per the Additional Report dated 25.08.2022 filed by GHMC in OA No.199/2021 :**
 - a. GHMC has approached CPCB for its technical guidance on bio-mining of capped legacy dump, whereas it was suggested by CPCB to seek the advice of experts from reputed technical institutions like IIT or other



**Commissioner,
Greater Hyderabad Municipal Corporation**

Municipal Corporations. Further, CPCB vide letter dated 25.03.2022 suggested to get technical guidance from other Municipal Corporations which have successfully implemented bio-mining work in legacy dumpsite.

- b. As there is no Municipal Corporation that has implemented bio-mining of already capped legacy dumpsite, GHMC has sought to invite bids from reputed firms possessing appropriate technical knowledge, if any and so floated global tender vide Tender Notice no. 13/SE(SWM)/GHMC/2021-2022 dt:28.03.2022 inviting Request for Proposal with name of work – “Disposal of Legacy Waste from scientifically capped Jawaharnagar legacy dumpsite through Bio-mining and Bio-remediation for land reclamation, resource recovery and suitable disposal of residual solid wastes as per SWM Rules 2016”. Estimated cost of the work was Rs.660 Cr and the time given for completing the work was 3 years.
- c. Simultaneously, as per the advice of the CPCB, GHMC has also addressed a letter to Indore Municipal Corporation on 28.05.2022 requesting to advice on the methodology adopted by it for biomining of capped legacy waste, if any. GHMC has also enquired with the reputed institutions and found that Dr. D.N. Singh who is the Professor for Innovation in Department of Civil Engineering, IIT Bombay has done some research and rendered services on capped legacy dumpsites and hence, engaged the services of IIT Bombay through Letter of Acceptance dated 04.06.2022 in acceptance of the offer given by IIT Bombay for assisting GHMC in the methodology to be adopted for bio-mining of the already capped legacy waste dumpsite and guiding GHMC in the technical evaluation of the bids received in response to the RFP tender already floated by GHMC. Based on a preliminary survey conducted by a team from IIT Bombay on 07.07.2022, a report was submitted by IIT Bombay on 12.07.2022.

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Commissioner,
Greater Hyderabad Municipal Corporation

- 3
- d. Although four prospective bidders have participated in pre-bid meeting, no bidders have submitted bids even after the last date for bid submission was extended from 13.05.2022 to 13.07.2022, as requested by them.
- e. GHMC shall reissue the tender, based on the report of IIT Bombay in-view of absence of any response from bidders to the tender.
3. **Updated Status report after 25.08.2022:** The preliminary geophysical investigations to be conducted by the team of IIT Bombay is not yet completed due to the ongoing monsoon season and shall be taken up as soon as the rains stops.
4. The Hon'ble NGT (PB) during the hearing with the Chief Secretary of Telangana State on 29.09.2022 in OA 606 of 2018 regarding compliance of Solid Waste Management Rules,2016 and other environmental issues, has given the following observation/ direction at para No.31 of the order dated 29.09.2022 in OA 606/2018:
- i. "We have also noted that 12 Million Tonnes legacy waste has been capped at Jawaharnagar dumpsite by GHMC."
 - ii. "As per Solid Waste Management Rules(Rule 15(zj)), potential of bio-mining and bio-remediation has to be first explored before resorting to capping. Similarly, as per para J of Schedule I to the Rules (giving specifications of sanitary landfills), option of bio-mining has to be first explored which has not been done. As the Tribunal has earlier held, such capping is not permissible."
 - iii. "It is not clear whether CPCB guidelines have been looked into before capping in the present case and whether such capping has prejudiced the environment irreversibly."
 - iv. "We direct CPCB to examine this aspect in consultation with the concerned Experts and determine whether capping can be retained and if not what further course of action is to be taken for protection of environment."

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- v. "The State is expected to follow the advice of the CPCB in the matter, subject to any grievance against such advice being raised before the Tribunal. CPCB may finalise its viewpoint in the matter within two months."

For the aforesaid facts and circumstances, it is prayed that this Hon'ble Tribunal may be pleased to take this status report on file and pass such other order or orders as the Hon'ble Tribunal deems fit and proper in the circumstances of the case and interest of Justice.

Sworn and Signed on this the
23rd day of November, 2022 at Hyderabad


DEPONENT
Commissioner,
Greater Hyderabad Municipal Corporation

VERIFICATION

I, D.S. Lokesh Kumar, S/o. Sri. Somaraju, aged about 44 years, Commissioner, Greater Hyderabad Municipal Corporation (GHMC), R/o. Hyderabad, do hereby declare that the contents made in the above paragraphs are true and correct to the best of my knowledge and based on the records available with the Respondent Corporation and I believe the same to be true and correct. Hence verified on this the 23rd day of November, 2022.

Counsel for 6th Respondent



Deponent

Commissioner,
Greater Hyderabad Municipal Corporation

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE,CHENNAI**

ORIGINAL APPL No.199 OF 2021

IN THE MATTER OF:

Shri .Shankar Narayanan Bala
Krishnan ...Applicant

-Vs-

State of Telangana
Rep. by its Chief Secretary
Hyderabad and Ors.
...Respondents

**STATUS REPORT
FILED BY THE 6TH
RESPONDENT**

M/s.D.SREENIVASAN

COUNSEL FOR THE 6THRESPONDENT